

**PATNA HIGH COURT, PATNA**  
**NOTIFICATION**

**Dated: 03.11.2021**

No. 318 A: In exercise of the powers conferred under Sub-Section (3) of Section 11 of the Code of Criminal Procedure, 1973 (Act 2 of 1974) the High Court are pleased to confer upon the Probationary Civil Judges (Junior Division) named in column no. 2 of the table given below, the powers of Judicial Magistrate of the 2<sup>nd</sup> Class for the District noted against their names in column no. 3 of the table.

Sl. No.	Name of the Officers with designation and present place of posting.	Name of the District
1	2	3
1.	Md. Fahad Hussain, Probationary Civil Judge (Junior Division), Benipur	Darbhanga
2.	Ms. Alka Pandey, Probationary Civil Judge (Junior Division), Muzaffarpur (East)	Muzaffarpur

By order of the High Court,  
Sd/- A. K. Jha  
Registrar General I/C

Memo. No. 51149-51174

/ Dated, Patna the 03.11.2021

Copy forwarded to the Principal Secretary to the Govt. of Bihar, Department of General Administration, Patna / Secretary to the Govt. of Bihar, Law Department, Patna / A.G. (A&E) Bihar. G. A. 7, Birchand Patel Marg, Patna / Under Secretary Personal Claims and Pay fixation Cell '3'. Finance Department, Govt. of Bihar, Patna / Registrar (Vigilance), Patna High Court, Patna / Registrar (Appointment), Patna High Court, Patna / Registrar (Administration), Patna High Court, Patna / I/C Registrar (I.T.)-cum-C.P.C., Patna High Court, Patna / I/C, Registrar (Establishment), Patna High Court, Patna / Joint Registrar (Establishment), Patna High Court, Patna / Joint Registrar (List), Patna High Court, Patna / I/C Registrar-cum-Secretary, Patna High Court Legal Services Committee, Patna / Additional Registrar, Juvenile Justice Secretariat, Patna High Court, Patna / Officer on Special Duty, Patna High Court, Patna / I/C Registrar (Recruitment & Appointment) Patna High Court, Patna / O.S.D. (Computerization), Patna High Court, Patna / Joint Registrar (Judicial), Patna High Court, Patna / J.R.-cum- P.P.S. to Hon'ble the Chief Justice, Patna High Court, Patna / The Director, Bihar Judicial Academy, Gaighat, Patna / Member Secretary, Bihar State Legal Services Authority, Patna / Section Officer, J.O.S.R.R, Patna High Court, Patna / Section Officer, Monitoring Cell II, Patna High Court, Patna / Section Officer, Computer Cell, Patna High Court, Patna / Senior Programmer, Patna High Court, Patna / The District and Sessions Judges, Darbhanga/ Muzaffarpur for information (and communication to the officers concerned).

**Officer namely, Ms. Alka Pandey named at serial no. 2 of aforesaid table shall assume charge of Judicial Magistrate 2<sup>nd</sup> Class only after completion of her remaining filed training.)**

(-) For D. Js. concerned only.

  
Registrar General I/C